



**REGIONAL OFFICE
RAJA/STHAN STATE POLLUTION CONTROL BOARD**

F-470, Mewar Industrial Area, Near UCCI Building, Udaipur

RPCB/RO/Udaipur/Legal -88/ 1000

Date: 25.08.23

Through:- Email

The Registrar

Hon`ble National Green Tribunal

Central Zonal Bench,

Bhopal

Sub:- Compliance report of order of Hon`ble NGT Central Zone Bench, Bhopal, order dated 03/07/2023 in case of OA No. 45/2023 (CZ) Shanti Lal Mehta V/s State of Rajasthan & Ors.

Ref:- Hon`ble NGT Central Zone Bench, Bhopal order dated 03/07/2023.

Sir,

With reference to above subject, kindly find enclosed compliance report of order of Hon`ble NGT Central Zone Bench, Bhopal, order dated 03/07/2023 in case of OA No. 45/2023 (CZ) Shanti Lal Mehta V/s State of Rajasthan & Ors. for necessary action please.

Regards,

Encl: As above

Yours Sincerely

**Regional Officer
RSPCB, Udaipur**

Report As per

Hon'ble National Green Tribunal

(Order dated 03 July 2023)

IN THE MATTER OF

Shanti Lal MehtaV/s State of Rajasthan & Ors.

In Original Application

No. 45/2023

Date of Visit- 11 August 2023

Location- Udaipur (Rajasthan)

➤ **Background:-**

An application was filed by Shanti Lal Mehta in Central Zone Bench, Bhopal and same was accepted By NGT as O.A. No. 45/2023.

Hon'ble NGT passed an order on 03.07.2023 and constituted as Joint Committee consisting of:-

1. District Collector, Udaipur
2. DFO, Udaipur, Rajasthan.
3. One representative from Rajasthan State Pollution Control Board

The Committee was directed to visit the place and submit the factual and action taken report within six weeks.

As in the writ, sites were mentioned falls under the jurisdiction of Municipal Corporation, Udaipur and matter pertains to Ajmer Vidhut Vitran Nigam Limited as well. Therefore, RSPCB had issued letter vide letter no. 698-700 dated 31.07.2023 to Municipal Commissioner, Udaipur and Supdt. Engineer, AVVNL, Udaipur along with copy of writ for reply on the above issues. (Copy enclosed as annexure-I)

In compliance of the same committee comprising of undersigned officials visited the area on 11.08.2023.

The team of District Collector, District Forest Officer (North) and Regional Officer, Pollution Control Board, was visited the sites and observations during inspection was as under: -

On examination of writ, it was found that the main content of the writ addresses issue related to felling/ trimming/ cutting of trees and the main locations mentioned in the writ are as follows: -

1. Saheli Marg (By Municipal Corporation), Udaipur
2. PP Singhal Marg (By AVVNL), Udaipur
3. Residency Park, Residency Road (By Municipal Corporation), Udaipur
4. Chintamani Ghati, Shiv Mandir (By Municipal Corporation), Udaipur

The Supdt. Engineer, Municipal Corporation, Udaipur Sh. Mukesh Pujari was also present during the visit, so that the locations pertaining to Municipal Corporation and the action taken by the same can be verified on site.

- 1. Saheli Marg (By Municipal Corporation), Udaipur:** - It was found that no tree cutting has been done during the construction of pavement and existing trees were left in the same condition. Sh. Shanti Lal Mehta

applicant was contacted & he could not site any such example. Also, it was observed there was no remanent of tree cut at aforesaid site.



- 2. PP Singhal Marg (By AVVNL), Udaipur:-** The Executive Engineer, Sh. Trivedi of Ajmer Vidhut Vitran Nigam Limited was present during the visit and it was observed that there are electric lines over it and trees are planted beside the same, whose branches when grown up hamper with electric lines. Hence regular trimming of the branches is required to avoid risk during stormy season and uninterrupted electric supply.

✓



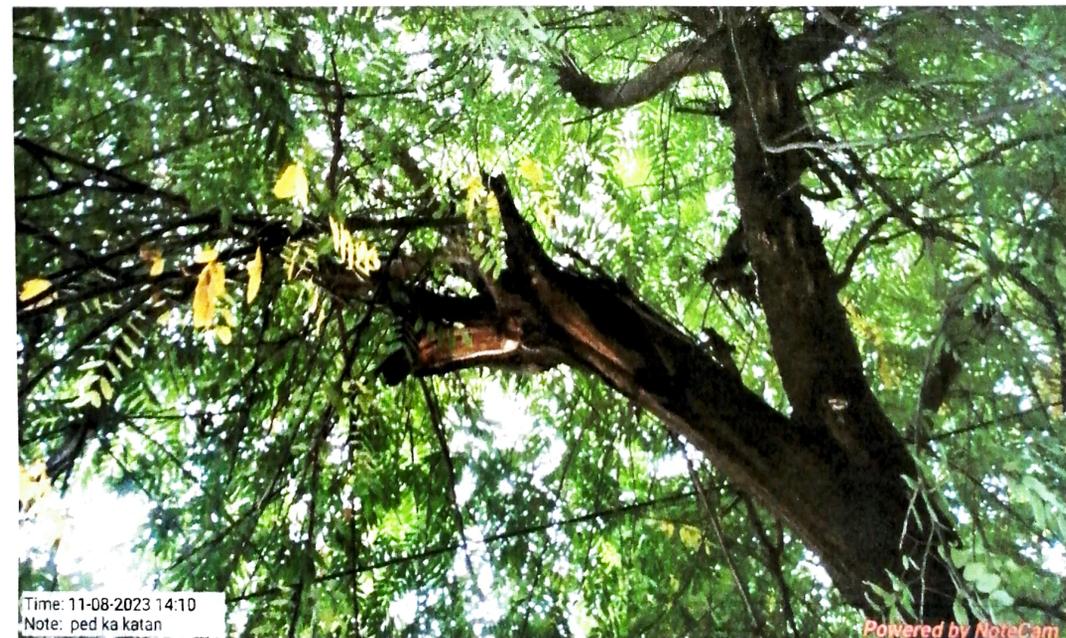
Latitude: 24°35'33"
Longitude: 73°40'45"
Elevation: 615.79±16 m
Accuracy: 27.5 m
Azimuth: 92° (E)
Pitch: 8.4° (9.5°)
Time: 11-08-2023 14:10
Note: PP singhal marg

Powered by AngreView



Latitude: 24°35'34"
Longitude: 73°40'45"
Elevation: 615.79±15 m
Accuracy: 30.9 m
Azimuth: 117° (SE)
Pitch: 8.4° (11.5°)
Time: 11-08-2023 14:10
Note: PP singhal marg

Powered by AngleCam



Time: 11-08-2023 14:10
Note: ped ka katan

Powered by NoteCam



- 3. Residency Park, Residency Road (By Municipal Corporation), Udaipur:** - It was informed during the visit that the trees were cut in the park was found correct and the representative from municipal corporation was asked to inform action taken in the matter. However, no report yet been submitted despite issuing letter no. 698 dated 31.07.2023 to the Commissioner Municipal Corporation, Udaipur.



✓



Latitude: 24°35'40"N
Longitude: 73°41'46"E
Elevation: 596.79±2 m
Accuracy: 5.7 m
Time: 11-08-2023 13:12
Note: podho ka ktan



Latitude: 24°35'41"N
Longitude: 73°41'46"E
Elevation: 596.89±2 m
Accuracy: 45.9 m
Time: 11-08-2023 13:12
Note: podho ka ktan



Latitude: 24°35'40"
Longitude: 73°41'46"
Elevation: 596.88±1 m
Accuracy: 18.3 m
Azimuth: 30° (NE)
Pitch: -39.9° (11.4°)
Time: 11-08-2023 13:13
Note: shanti lal mehta NGT

4. Chintamani Ghati, Shiv Mandir (By Municipal Corporation),

Udaipur:- The above site was also visited in presence of The Supdt. Engineer, Municipal Corporation, Udaipur Sh. Mukesh Pujari & Parshad Tara Sharma. She informed that the concerning tree of Peepal was 150 year old and was a threat to nearby buildings, as its roots had penetrated the foundation of nearby buildings & human life was at a risk. The fact was also confirmed by Sh. Pujari & the owners of nearby buildings. The 150 year old tree was situated in a narrow lane in a small area amidst high rise buildings.

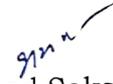


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Recommendations:-

1. The Municipal Council and UIT shall develop an app especially for tree cutting which should be monitored round the clock by Nodal Officer of Municipality.
2. The above app shall have provision uploading videos, pics with GPS coordinates & action taken on grievance.
3. In case it is necessary to cut a tree for some reasons it should be uploaded on the app before commencement of the same.
4. The app shall contain an automatic provision to inform the nearest Police Thana/ Chowki.
5. For every tree cutting, the same species tree should be planted in a nearby vicinity.
6. Due process of law should be followed for taking permission.
7. Those trees which are causing damage to property or life should be allowed to be removed.

This is an interim report and final reply to the writ petition pointwise shall be filed by individual respondent at the earliest.


(Sharad Saksena)
Regional Officer,
RSPCB, Udaipur


(Ajay Chittora)
District Conservator of
Forest (North), Udaipur


(Arvind Kumar Poswal)
District Collector,
Udaipur



Regional office

Rajasthan State Pollution Control Board

Address : F-470, Near UCCI Building, M.I.A, Udaipur (Raj.)

Email : rorpcbudaipur@gmail.com Phone no : 0294-2491269

No.: RPCB/RO U/UDR/legal-88/ 698-700

Dated : 31.07.23

1. The Municipal Commissioner, Municipal Corporation, Udaipur
2. Superintending Engineer, AVVNL, Udaipur

Sub: - Regarding NGT order dated 03.07.2023 in Original Application no. 45/2023 (CZ) Shanti Lal Mehta V/s State of Rajasthan & Ors.

Ref:- NGT, Central Zone Bhopal, order dated 03.07.2023 and HO letter no. 2095-97 dated 26.07.2023 (Copy enclosed).

Sir,

With reference to above, it is submitted that an original application under sections 14 and 15 read with section 20 of National Green Tribunal Act, 2010 has been registered at NGT, Central Zone Bench, Bhopal on writ petition of Shanti Lal Mehta with regard to address *"the rampant and unscientific pruning and felling of trees, damage to urban ecology caused by nailing of signboards on tree trunks, and ecologically damaging cutting of grass growing in public spaces at persistently carried out at different locations"* mentioned below:

- a) Residency Park, Residency Road by Municipal Corporation, Udaipur
- b) Saheli Marg by Municipal Corporation, Udaipur
- c) PP Singhal Marg by AVVNL, Udaipur
- d) Chintamani Ghati, Shiv Mandir, Udaipur

A copy of writ petition of Shanti Lal Mehta is being forwarded for information. In this reference, you are requested to inform and give reply to this office on the above issues. It may please be noted that the information has to be conveyed to the Hon`ble NGT and therefore be provided at the earliest. The State Board is the nodal agency and OIC for coordination and logistic support.

Yours Faithfully

(Sharad Saksena)
Regional Officer

Copy to:

1. The District Collector, Udaipur with the request that a joint committee has been formed consisting of the Collector, Udaipur, DFO, Udaipur, and One representative from the State Pollution Control Board. The committee has been directed by Hon`ble NGT vide order dated 03.07.2023 to visit the place and submit the factual and action taken report within six weeks i.e. 14.08.2023. You are requested to direct the undersigned about the further course of action in the above matter.

Regional Officer